

BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH AT AHMEDABAD  
COURT 1

IA 51 of 2020 in [TP 101 of 2019] CP(IB) 351 of 2018 With  
IA 61 of 2020

Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2020

Name of the Company:

SNB Ispat Corporation

V/s

Laxmipati Balaji Infra Pvt Ltd

Section:

31(1),33(2) & 34(1) IBC,2016/43,45,50,66 r.w 60(5) IBC/9 IBC

**ORDER**

Learned Counsel Ms. Natasha Shah appeared for the Applicant.

IA No. 51 of 2020 is filed by the RP for passing of an order of liquidation as Corporate has not received any resolution plan.

IA No. 61 of 2020 is filed by the RP under Section 43 & 66 of the IBC, 2016.

The matter stands adjourned to 18.09.2020 for further consideration.

  
(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)

  
(MADAN B GOSAVI)  
MEMBER (JUDICIAL)

Dated this the 11th day of September, 2020.